

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3185
ANSWERED ON 21st DECEMBER, 2023**

LIGHTING SYSTEM ON NATIONAL HIGHWAYS

**3185. SHRI SHRINIWAS PATIL:
DR. JAYANTA KUMAR ROY:
SHRIMATI SANGEETA KUMARI SINGH DEO:
SHRI RAJA AMARESHWARA NAIK:
SHRI BHOLA SINGH:
DR. SUKANTA MAJUMDAR:
SHRI VINOD KUMAR SONKAR:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री**

be pleased to state:

- (a) the details of provision of lighting system at night on National Highways(NHs) in the country;**
- (b) the details of places on NHs where lighting systems have been installed, State/NH-wise;**
- (c) the details of the proposals received from the Uttar Pradesh, Karnataka and West Bengal to provide central median LED lights on NHs along with the action taken by the Government thereon;**
- (d) whether the Government proposes to provide central median LED light on all NHs in the country and if so, the details thereof;**
- (e) whether the Government is particularly aware of the accidents due to lack of lighting facilities on national highways between Pune to Bangalore NH-4(AH47) and if so, the details thereof;**

(f) the details of the policy for providing illumination facility on NHs and State Highways(SHs), especially at over bridges, curves, intersection, village approaching roads, underpass etc.;

(g) the number of high mast lamps installed in between Nira (near Pune-Satara boundary) to Malkhed(near Sangli-Satara boundary) in Satara District of Maharashtra on NH-4(AH47); and

(h) whether the Government has received any proposal to provide solar lights on NH-4(AH47) and if so, the steps taken to provide central median LED lamps in all NHs in Maharashtra?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI)

(a), (b), (d) and (f) Indian Roads Congress (IRC) guidelines specify provision of lighting at following locations on National Highways (NHs):

i. Toll Plaza areas

ii. Rest areas

iii. Truck lay byes

iv. Bus bays and Bus shelters

v. Grade separated structures such as interchanges, flyovers, underpasses (vehicular/pedestrians) and overpasses (both on top and underside of such structures).

vi. Built-up locations on the project highways both in the median of the carriageway and on service roads on either side.

Lighting is generally provided at above locations on 4/6 lane National Highways and also in 2- lane National Highways projects recently developed. The scope of lighting in a project is decided based on the requirement assessed during preparation of Detailed Project Report (DPR) from safety and other technical considerations.

Proposals/suggestions received from different quarters including State Governments are also considered while taking such decisions.

(c) No such proposal has been received from the State of West Bengal and Karnataka. However, two proposals have been received from Uttar Pradesh; (i) Raibareli - Jaunpur section of NH-231 in Pratapgarh District and (ii) NH-35 (old NH-76) in Karvi town of Chitrakoot District. All the proposals received for lighting on National Highways are considered subject to fulfilment of IRC guidelines.

(e) No such incidents reported due to lack of lighting on NH between Pune to Bangalore NH 4 (AH 47) (new NH 48).

(g) 17 no. of high mast lamps are installed in between Nira to Malkhed i.e. from km 725 to km 797 on Pune-Satara section of NH-4 (AH47) (new NH 48).

(h) No such proposal has been received.
